

(b) if so, the details thereof and if not, the reasons therefor and the present status of the work?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) and (b) The work of development of second entry at Kollam Railway station has been sanctioned during the current financial year at a cost of ₹ 7.85 crore. Agency for extension of Foot Over Bridge has been fixed. Tenders for provision of circulating area and parking facility on second entry side have been opened.

Land scam in NTC

1594. DR. T.N. SEEMA: Will the Minister of TEXTILES be pleased to state:

(a) whether Government has taken note of the land scam worth ₹ 1700 crore in National Textile Corporation Limited;

(b) if so, the complete details thereof and the response of Government thereto;

(c) the quantum of loss incurred to the exchequer due to this scam;

(d) whether any enquiry has been conducted in this regard, if so, the details thereof and the action taken against the persons found guilty in the said land scam; and

(e) the steps taken by Government to prevent such scams in future?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) to (e) Central Bureau of Investigation (CBI) has registered a case in the matter of transfer of part of the land of Shree Madhusudan Mills to M/s. Hall and Anderson in terms of settlement arrived by National Textile Corporation Limited. The matter is under investigation of CBI.

Setting up of textile colleges in Madhya Pradesh

†1595. SHRI MEGHRAJ JAIN: Will the Minister of TEXTILES be pleased to state:

(a) the number of textile colleges situated in the country, including Madhya Pradesh, along with the location thereof;

(b) whether Government proposes/plans to set up new textile colleges in Madhya Pradesh;

(c) if so, the details of the locations where these colleges are proposed to be set up; and

†Original notice of the question was received in Hindi.